

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

31.

CP/88(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.07.2024**

NAME OF THE PARTIES:

Union of India Through SFIO  
Vs  
Gokhale Tanksale & Ghatpande Chartered  
Accountants

SECTION: 140(5) OF THE COMPANIES ACT, 2013. Rule 11 of NCLT Rules, 2016

**ORDER**

1. Mr. M. S. Bhardwaj C.G.S.C., Mr. Arjun Kohli, Adv. Ikshita Singh and Ms. Naina Jacob, Ld. Counsel for SFIO present. Ms. Akanksha Bhadouria, Sr. Asst. Director, SFIO present in person (VC). Adv. Sumukh Valimbe i/b Deepak Deshpande & Associates, Ld. Counsel for R1 & R2 present (VC). Mr. Amit M. a/w Adv. Tannishtha S., Mr. Shubham S., Mr. Tushar A. i/b Meharia & Co., Ld. Counsel for the R3 present (VC).
2. By order of the Bench, list this matter on **22.08.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)